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SHRI ABID ALI: I have a statement showing that between July 1958 and December 1958, about 15,000 persons were recommended and employed.

SHRI HARIHAR PATEL: Mav know, Sir, if the hon Minister is aware of the fact that about 50 per cent of the class IV employees in the Rourkela Steel Project are other than those recommended for appointment by the Rourkela Employment Exchange?

SHRI ABID ALI: The statement shows that Employment Exchanges have not submitted any complaint on this account

SHRI HARIHAR PATEL: May T know, Sir, the number of persons in the Employment Exregistered change at Rouckela and Bhilai, and out of it the number who have got employment there?

SHRI ABID ALI. I shall be glad to obtain this information if the hon. Member tables a question to that effect

SCHEME TO SET UP SMALL INDUSTRIES SERVICE INSTITUTES IN ALL THE STATES **DURING 1959**

*290. SHRI S. C. DEB. Will the Minister of Commerce and Industry be pleased to state:

- (a) whether it is a fact that at the 12th meeting of the Small Scale Industries Board, held at Shillong on the 4th November, 1958, Shri M. M Shah, Union Minister for Industry, announced that in the year 1959 every State in the country would have a full-fledged major Small Industries Service Institute; and
- (b) if so, what is the scheme in this connection and in what manner it is to be fulfilled?

INDUSTRY THE MINISTER \mathbf{OF} (SHRI MANUBHAI SHAH): (a) and (b). A statement is laid on the Table of the House.

STATEMENT

(a) Yes, Sir.

(b) The Scheme is to have one fullfledged Small Industries Service Institute in each State and has been implemented with effect from 1st December 1958. Each Institute will be in charge of a Director ex-officio Joint. Development Commissioner with a number of technical Officers to assist. the Small Industries in their jurisdic-The progress of the work is asunder

to Questions

The Small Scale Industries Board had been pointing out from time to time that the regional set up was not conducive to expeditious implementation of the various schemes entrusted to them and have recommended that there should be one Institute for each State To give effect to this recommendation the Small Industry organisat on was re-organised with effect from 1st December, 1958. There are now 15 Institutes one for each State-(including one for Delhi), as indicated below: --

State Location of Institute

I. Andhra Pradesh . Hvderabad Gauhati 2. Assam 3. Bihar Patna 4. Bombay Bombay 5. Delhi New Delhi

6. Tammu and Srinagar Kashmır

7. Kerala Trivandrum

8. Madhya Pradesh Indore

9. Madras Madras

10. Mysore Bangalore

II. Orissa Cuttack

12. Puniab Ludhiana

13. Uttar Pradesh Kanpur

14. Rajasthan . Taipur

15. West Bengal Calcutta

In addition to these Institutes. there are 4 Branch Institutes. each at Agra, Allahabad, Rajkot and The 15 Institutes will correspond directly with the Development Commissioner, Small Scale Industries and each Institute will have jurisdiction in the State in which it is loca-The Branch Institutes and the Extention Centres in each State will-

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be under the direct control of the Small Industries Service Institute in that State. It is expected that this re-organisation will result in quicker implementation of the various schemes and more effective assistance to small scale Units in the different parts of the country.

Progress-

Building.-Action is being taken to purchase land and construct buildings Small Industries Service for all the Institutes, and our target is that these buildings should be completed or should be well under way before 31st December, 1959.

being taken to Staff.—Steps are recruit the necessary additional staff and it is hoped that most of the staff will be in position by the end of this

Machinery .- The question of equipping the Institutes with the required indigenous both from machinery, sources and from abroad, is being pursued very vigorously and a special cell has been set up in the office of the Development Commissioner (SSI) for this purpose. The Ford Foundation has helped us by giving grants to cover the cost of imported machinery.

Function of the Institute-

these Institutes The functions of are: --

- (a) to conduct economic surveys of particular industries and areas, leading to concrete recommendations for a development programme;
- (b) to advise small units on improcesses technical and use of modern machinery and equipment;
- (c) to demonstrate the use of such process technical modern through workshops in extenand also small sion centres mobile workshops mounted on trucks;

- (d) to instruct small industrialists in proper methods of business management, including .. marketing;
- (e) to act as an information centre, including the publication of bulletins, pamphlets, model schemes and the like for the guidance of small industrialists: and
- (f) to carry out the research on questions like proper use of raw materials, improved designs of machinery etc.

In addition to these Institutes, the Central Government have also sanctioned 64 Extension Centres, spread over the whole country, to give technical advice to particular small scale Industries located in particular areas. A statement showing the distribution of these Extension Centres is attached (Annexure I). Out of these, 15 centres have already started functioning, and a list of these is also attached (Annexure II). All the remaining extension Centres are expected to start functioning before the end of this year.

Annexure I

(Vide last para in the statement above)

Statement showing the location of Small Industries Service Institute and the Extension Centres falling under the State

I. Assam (Gauhati) Extension Centres

Gauhati, Silchar and Jorhat.

2. Andhra Pradesh: (Hyderabad): Extension Centres

Hyderabad, Vijayawada and Pappanaidupet.

3. Bihar (Patna): Extension Centres

Biharshariff, Muza-Dhanbad ffarpur, and Ranchi.

4. Bombay (Rombay): Extension Centres

Kolahpur, Jamnagar, Bhavnagar, Savarkundala, Poona, Nadiad, Ahmedabad Varud, Amraoti, Surgical Instrument Workshop (Bombay)

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5. Delhi (Delhi):
Extension Centre
Delhi)
6. Jammu and Kashmir
(Srinagar):
Extension Centre
Nil

.7. Kerala Trivandrum:

Extension Centres:

Attingal, Thiruvalla, Etumanoor, Alleppey, Muvattupuzha, Trichur, Vaniamkulam, Shoranur and Kallai.

:B. Madhya Pradesh (Indore):

Extension Centres

Ujjain, Indore (Clock making), Bhind, Jabalpur and Gwalior.

9. Madras (Madras): Extension Centres

Madurai, Footwear Training Institute (Madras), Erode, Erode (Leather), Coimbatore and Pondicherry.

10. Mysore (Bangalore): Extension Centres

Mysore, Belgaum and Khanapur.

II. Orissa (Cuttack): Extension Centres

Cuttack, Bhubaneshwar, Bargarh.

12. Punjab (Ludhiana): Extension Centres

Ambala, Batala. Faridabad, Rewari Jullundur, Kaithal, and Jagadhari.

Extension Contres

Locations being considered will be finalised within three months.

14. Uttar Pradesh
(Kanpur):
Extension Centres

Meerat, Aligarh, Shoelast (Agra), Factory training (Agra).

15. West Bengal (Calcutta):

Extension Centres Nabadwip, Tangra, Maniktala, Maldah, Bankura, Ben Hooghly, Kalyani, Habra and Baruipur.

Annexure II

(Vide last para in the Statement above)
Statement showing the Extension Centres which are at present functioning

Trade

New Delhi

Training in carpentary, tailoring and cane working. Trade
2. Ambala . . Scientific glass ware.

3. Batala . . Agricul ural implements and machine tools.

 Fridabad . Carpentary and blacksmithy.

5. Rewari . . Footwear and non-ferrous metals.

6. Ferozabad . . Bangles and glass-ware.

Meerut . . Sports goods.
 Jamnagar . . Electroplating.

8. Jamnagar . . Electrople 9. Khanapur . . Portery.

10. Kolhapur . Machine shop.

11. Trichur . . Footwear and leather goods.

12. Shoranur . General Engineering and cutlery.

13. Erode . . Leather finishing.

 Jabalpur . Heat treatment foging and machine shop.

15. Savarkundala . Forging and heat treatment.

Shri S. C. DEB: May I know, Sir, whether Government think that one full-fledged industrial estate in each State is sufficient or whether the 64 other Extension Centres that are proposed to be worked out in different States, would also be raised to the status of industrial estates?

SHRI MANUBHAI SHAH: The whole statement is comprehensive. It not only gives information about the establishment of a major Institute in each State but also the places where Extension Centres are proposed to be opened during the Second Plan.

SHRI S. C. DEB: Sir, what I mean to ask is whether these Extension Centres also will have in future the capacity to be named as Industrial Estate Institute?

Shri Manubhai Shah: There is a bit of confusion. An Industrial Estate is quite a different thing from the Small Industries Services Institute. This is a question pertaining to the Services Institute. As far as Estates are concerned, we are building up 110 Industrial Estates throughout the country of which two are in Assam.

SHRI S. C. DEB: May I know, Sir, whether the estate mentioned in Silchar will also be an Extension Centre, whether that will be a development centre and whether it will be termed as Eastern Industrial Institute in that part of the country?

MANUBHAI SHAH: scheme of things as envisaged is to have for each State one major Institute instead of the previous scheme of only 4 Institutes throughout India. Therefore, each State will have now an Institute, and Extension Centres, as given in the list, will be established. More or less, many of them, have already been established throughout the country. The idea is to locate new industries of the small scale type in the industrial estates in different parts. The Extension Centres are for rendering technical advice and guidance to .small scale industries.

टेक्सटाइल मिलों का बन्द होना श्रौर पुनः चालू होना

*२६१. श्री राम सहाय: क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि:

- (क) सन् १६५८ के स्राखिर तक देश में कितनी टेक्सटाइल मिल बन्द थीं।
- (ख) १५ फरवरी १६५६ तक कितनी मिलों को पुनः चालू कर दिया गया है ; ग्रोर
- (ग) क्या उन मिलों के पुनः चालू होने की कोई संभावना है जो ग्रभी भी बन्द है?

†[CLOSURE AND RE-OPENING OF TEXTILE MILLS

- *291. SHRI RAM SAHAI: Will the Minister of Commerce and Industry be pleased to state:
- (a) the number at the end of the year 1958 of textile mills in the country which were closed;
- (b) the number of mills which have re-opened up to the 15th February, 1959; and

(c) whether there is any possibility of re-opening the m.lls which are still closed?]

वाणिज्य मंत्री (श्री एन० कानूनगो): (क) १६५८ के ग्राबिर तक ३४ सूती वस्त्र मिलें बन्द पड़ी थीं।

- (ख) कोई भी बन्द मिल १-१-१६५६ के बाद से पुनः चालू नहीं हुई है। हां, जिस एक मिल ने २६-६-१६५० से स्रांशिक रूप से काम चालू कर रखा था, वह १-१-५६ से पूरी तरह चालू हो गयी है।
- (ग) किसी मिल का पुनः चालू होना इस बात पर निर्भर होता है कि उस में लाभ-प्रद श्राधार पर चलने की वास्तविक क्षमता -है या नहीं । इस दृष्टि से देखें तो शायद कुछ, मिलें पुनः चालू हो सकती हैं।

†[THE MINISTER OF COMMERCE (SHRI N. KANUNGO): (a) Thirty four cotton textile mills were lying closed as at the end of 1958.

- (b) No closed mill has re-opened since 1st January 1959. However, one closed mill which had resumed partial working on 26th September 1958 resumed full working with effect from 1st January, 1959.
- (c) Re-opening depends on the intrinsic ability of a mill to work economically. By this criterion some mills possibly may reopen.]

श्री राम सहाय: क्या माननीय मंत्री महोदय यह बताने की कृपा करेंगे कि कानपुर की काटन मिल फिर चालू होने की कोई सम्भावना है?

श्री एन० कानूनगो: जैसा कि मैंने बताया, ३४ मिलें बन्द थीं श्रीर उन में कानपुर की भी मिल है। उन में से कितने के चालू होने की सम्भावना है, यह तो मैं श्रभी नहीं कह सकता लेकिन जैसा कि मैंने बताया, कुछ मिले पुनः चालू हो सकती है।

Mr. CHAIRMAN: The question hour is over.